

(c) the details of such projects which are proposed to be implemented during the Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) to (c). The information is being collected and will be laid on the Table of the House.

[English]

"Field Interpersonal Experiment & Evaluation."

2546. SHRI SOBHANDREESWARA RAO VADDE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any Committee has been constituted by the Government on the Field Interpersonal Experiment and Evaluation;

(b) if so, the details thereof; and

(c) the places where this experiment is likely to be conducted?

THE MINISTER OF STATE OF MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P.SINGH DEO): (a) to (c). In order to examine the feasibility of reorienting the strategies and methods of the interpersonal media, so that the efforts made by the electronic media for communication and dissemination of information are adequately reinforced and supplemented by the non-electronic media, a field interpersonal experiment will be conducted by utilising the technical capabilities of the electronic media. For conducting experiments and evaluation and making suitable recommendations in this regard, a Committee on Field Interpersonal Experiment and Evaluation has been constituted on 17th January, 1995 consisting of Dr. Krishan Lal Sondhi, formerly Adviser (communications), Planning Commission as the Chairman and seven other Members. The experiment will be conducted initially at Dhenkanal, Orissa and Nandyal, Andhra Pradesh. The term of the Committee is six months.

National Registry

2547. SHRI DATTATRAYA BANDARU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are contemplating to establish 'National Registry' for Indian citizens to avoid the infiltrators/ migrants;

(b) if so, the details thereof; and

(c) the time by which it is likely to be established?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (c). Various measures have been taken by the Central Government to curb/contain the problem of infiltration from across the border. However, the measures put in place and contemplated do not include, at this state, establishment of a National Register for Indian citizens.

[Translation]

Narmada Project

2548. SHRI SANTOSH KUMAR GANGWAR: Will the Minister WATER RESOURCES be pleased to state:

(a) whether the World Bank has stopped financial assistance to Narmada Project;

(b) if so, the reasons therefor; and

(c) the efforts made by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) Government of India disengaged the Narmada Project (Sardar Sarovar Project) from the World Bank financing with effect from 29.3.1993.

(b) The decision on disengagement was a sequel to the Report of the Morse Commission set up by the World Bank for an independent review of the project. This Report contains unjustified and baseless criticism against the Project.

(c) Government of India has agreed to provide additional Central assistance to the extent the World Bank loan remained undisbursed at the time of above disengagement.

Petroleum Sector

2549. SHRI PANKAJ CHOWDHARY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any proposal regarding the privatisation of the petroleum sector is under the consideration of the Government;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). A 'Strategic Planning Group' on restructuring the National Oil Industry, with members comprising of top management from public and private sector and leading experts from academic and research institutes, has been formed. The group has not yet submitted its report.

[English]

Gas To Pipavav Power Project

2550. SHRI SHANKER'SINH VAGHELA:
SHRI CHANDRESH PATEL:
SHRI MANORANJAN BHAKTA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the reply given on July 17, 1992 to the Unstarred Question No.1427 and state:

(a) whether the Government have taken any